

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH  
ALLAHABAD**

Dated: This the 3<sup>rd</sup> day of May, 2019

**Hon'ble Mr. Rakesh Sagar Jain, Member (Judicial)**

**MA No.330/2536/2017**

**In**

**Original Application No. 330/1226/214**

Shri Kant Pandey

..... Applicant

By Adv: None

**V E R S U S**

Union of India & Others

..... Respondents

By Adv: Shri Ram Pal Singh

**ORDER**

List revised. None present for the applicant. Shri Rram Pal Singh, Advocate is present for the respondents.

2. Record reveals that none was also present for the applicant on the last occasion i.e. on 30.03.2019. It appears that applicant or his counsel is not interested to pursue the Restoration Application. Accordingly, the MA No.330/2536/2017 is dismissed in default and for non appearance of the applicant.

**(Rakesh Sagar Jain)**  
Member (J)

Sushil